

(b) and (c). Some reserved vacancies could not be filled due to non-availability of candidates belonging to the reserved category. In such cases, efforts continue to be made to fill the vacancies as per general instructions issued by the Department of Personnel and Training.

Allocation to Bihar for Poverty Alleviation Schemes

6920. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state the additional allocation provided by the Planning Commission for 1990-91 for each poverty alleviation scheme in Bihar in comparison to the allocations made for 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): The sectoral outlays for the year 1990-91 in respect of Bihar have not been finalised as yet.

[English]

Astro-Turfs in India

6921. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA:
SHRI SANTOSH KUMAR GANGWAR:

Will the PRIME MINISTER be pleased to state:

(a) the places where astro-turfs are available in the country;

(b) whether Government propose to arrange for more astro-turfs in the country;

(c) if so, when and for which places; and

(d) the financial implications of the above proposal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAKTA CHARAN DAS): (a) The artificial hockey surfaces are available at following places in the country:

(i) Lucknow (U.P.); (ii) Gwalior (M.P.); (iii) New Delhi (Shivaji Stadium); (iv) New Delhi (National Stadium), (v) Bangalore (Karnataka); (vi) Gandhinagar (Gujarat); (vii) Patiala (Punjab); (viii) Amritsar (Punjab); (ix) Jalandhar (Punjab); (x) Calcutta (West Bengal).

(b) Yes, Sir.

(c) Government have also approved laying of Artificial Hockey Surfaces at following places:

		<i>Date of Sanction</i>
1.	Bombay (Maharashtra)	25.3.88
2.	Pune (Maharashtra)	27.2.89
3.	Ranchi (Bihar)	16.11.88
4.	Chandigarh (Chandigarh Administration)	22.3.90
5.	Bhopal (Madhya Pradesh)	22.3.90

	<i>Date of Sanction</i>
6. Rourkela (Orissa)	28.3.90
7. Srinagar (Kashmir)	30.3.90
8. Rampur (Uttar Pradesh)	30.3.90
9. Varanasi (Uttar Pradesh)	30.3.90

(d) The cost of laying of one Artificial Hockey Surface is about Rupees one crore, which includes the cost of Sub-Base. Central financial assistance is, limited to 50% of the cost, subject to a maximum of Rs. 50.00 lakhs per surface.

[*Translation*]

Supply of Paper at Concessional Rate to Rajasthan

6922. SHRIGULABCHAND KATARIA: Will the PRIME MINISTER be pleased to state the quantum of paper Government propose to supply for books and copies at concessional rates to the State of Rajasthan during the academic year 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): The scheme regarding the supply of white printing paper at concessional rate to the education sector in the States/UTs including Rajasthan has been in operation till 1989-90. Government decision on the continuance of the scheme has not yet been taken.

[*English*]

Conditions for Opening Kendriya Vidyalayas in Rajasthan

6923. SHRI NATHU SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of Kendriya Vidyalayas functioning in Rajasthan at present and the location thereof;

(b) whether the central Government employees working in Rajasthan are facing a lot of difficulties due to inadequate number of Kendriya Vidyalayas; and

(c) if so, the details of the scheme formulated to open more Kendriya Vidyalayas in Rajasthan in 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Forty two Kendriya Vidyalayas are functioning in Rajasthan (as on 20.4.90). A statement indicating the locations of the Vidyalayas is given below. Kendriya Vidyalayas are opened at places having a concentration of at least 1000 transferable Central Government employees and when, to begin with, there are at least 200 children (500 in the case of big cities) willing to be enrolled in different classes. The proposals for opening Kendriya Vidyalayas are to be sponsored by Ministries or Departments of Government of India, State Governments, Union Territory Administrations, organisations of employees belonging to the eligible categories who should agree to provide the following facilities:

i) 15 acres of land, free of cost, or